

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE
NEW DELHI, THE 5TH FEBRUARY, 1976.
.....

NOTIFICATION
(INCOME-TAX)

No.1221(F.NO.203/160/75-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research, New Delhi, the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the fulfilment of the following conditions:-

- i) That the Indian Institute of Education, Poona shall maintain separate accounts of the funds collected by them under the exemption.
- ii) That such funds shall be utilised exclusively for promotion of research in social sciences; and
- iii) That the Institute shall send an Annual Report to the Indian Council of Social Science Research showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

INDIAN INSTITUTE OF EDUCATION, POONA.

This notification takes effect from 1st April, 1975.

Sd/- (T.P. JHUNJHUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

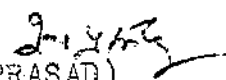
Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, II P.A. Hostel, Indraprastha Estate, New Delhi-110001, with reference to their letter No.F.6-31/73-A dated the 7th January, 76.
5. The Secretary, Indian Institute of Education, Agarkar Road, 850/8A, Shivaji Nagar, Poona, with reference to his letter dated 9th October, 1975.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (R.S. & P.), New Delhi. (5 copies).

Sd/- (T.P. JHUNJHUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

NO.CC/ITAI/1212/339/RSP/76.

AUTHORISED FOR ISSUE.


(S.C. PRASAD)
Officer on Special Duty,
Directorate of Inspection (RS&P)